

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 93 of 2017**

Ganesh Oraon

...

Appellant

-versus-

Alois Moses Xalxo & Others

...

Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellant : Mr. Prashant Pallav, Advocate

For the Respondents : Mr. Santosh Kumar, Advocate

7/ 05.04.2021 On the request made by the counsel appearing on behalf of the Insurance Company, this case is adjourned for one week.

(Ananda Sen, J.)

Kumar